

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 558 of 2014

Wakil Deo Mahto Petitioner

Versus

The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Atanu Banerjee, Advocate

For the Opp. Party : Ms. Mahua Palit, A.P.P.

Through Video Conferencing

8/14.09.2020

1. Post this case on 21.09.2020.

(Anubha Rawat Choudhary, J.)

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